

Central Administrative Tribunal,
New Bombay Beach
Received application on 1/6/88
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St. No. 356/88 *Piffelay*
For Registrar

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE TRIBUNAL
ACT, 1985.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH AT NEW BOMBAY, VASHI.

APPLICATION NO. OF 1988

Shri Vilas Gopal More Applicant

Versus

Divisional Railway Manager Respondent.

I N D E X

Sr. No.	Exh.	Particulars	Pages
1.		Copy of the Application with Annexures "A".	1 -- 10.
2.	'A'	Copy of the letter of Termination dated 28-8-1986 issued by Divisional Engineer Engineer TD. Central Railway, Kurla.	11 -- 12
3.	'B'	Copy of the Representation sent by the Applicant on 14th October, 1986.	13 --
4.		Vakalathnama duly signed.	

for ~~air~~ post
SIGNATURE OF THE APPLICANT.